

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
(IB)-603(ND)2020

IA-2884/2023, IA-5435/2023, IA-5247/2023

IN THE MATTER OF:

M/s. Flourish Paper & Chemicals Limited ... Applicant

Versus

M/s. Suchi Paper Mills Limited. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 24.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

For the IRP : IRP Poorit Goyal, Adv. Shagufa Salim,

For the Ex- : Adv. Nilesh Sharma, Adv. Swastika Kumari

Management

For the BoB : Adv. Ashish Verma, Adv. Salonee Keshwani, in
IA-5435/2023

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2884/2023, IA-5435/2023, IA-5247/2023: As prayed by Mr. Ashish Verma, Ld. Counsel appearing for Bank of Baroda, the hearing is deferred to 16.05.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**